NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 //2013 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/60/IB/CB/2017

NAME OF THE TRANSFEROR

: ALFA GOBAL

NAME OF THE TRANSFERRE

: EASTERN CHROME TANNING CORPORATION PVT

LTD

UNDER SECTION

: 9 RULE 6

S.No. Name (in Capital)

Represented by

Signature

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Barrichan

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Further he stated that there is a chance of settlement between the parties. Both the counsels are directed to make submissions in respect of the outcome of the settlement talks on the next date of hearing. Time is enlarged at request. Put up on 07.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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bc